



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 11TH JANUARY, 2021]

DIVISION BENCH NO. 4
VIDEO CONFERENCE AT 10:30 A.M.

Link for video conferencing will be e-mailed/ SMS to the concerned parties.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 4

BEFORE

HON'BLE MR JUSTICE MV MURALIDARAN
HON'BLE MR JUSTICE AHANTHEM BIMOL SINGH

DAILY

SI. No.	Case No	Party Detail	Petnr. Advocate	Respnt Advocate
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ADMISSION

- | | | | | |
|----|---|--|---------------|--|
| 1) | WA/52/2020
NOT BY HON'BLE
KH.NOBIN, J | TH BIMOL SINGH AND 3
OTHERS
Vs
LAIRENLAKPAM
POIREITON MEITEI AND
30 OTHERS | MR. HS PAONAM | |
| 2) | With
WA/1/2021 | STATE OF MANIPUR AND
3 OTHERS
Vs
LAIRENLAKPAM
POIREITON MEITEI AND
30 OTHERS | AG | |
| 3) | With
MC(WA)/76/2020 | STATE OF MANIPUR AND
3 OTHERS
Vs
LAIRENLAKPAM
POIREITON MEITEI AND
10 OTHERS | AG | |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)